



Title: To All

Reference No.:-

Date: 12/05/2021

Covid19 Corner

Life	Health	Non-Life	Finance & Accounts	Re-insurance	Intermediaries	General Instructions
<p>1. Covid 19 Global Pandemic related instructions to life insurers: IRDAI / Life/ Cir / Misc/072/03/2020 dated 23rd March, 2020.</p> <p>2. Press Release: "To ensure proper service to policyholders and customers" dated 23/03/2020</p> <p>3. Deferment of Individual Agents & Corporate Agents Exam: IRDA/Corporate Agents/03/01 dtd. 20/03/2020</p> <p>4. Covid 19 related instructions: IRDAI/INSP/CIR/MISC/077/03/2020 dtd. 30/03/2020</p> <p>5. Global Pandemic Covid 19 related Instruction to Life Insurers- Grace Period, Settlement Options in ULIPS: IRDAI/ Life/Cir/Misc/078/04/2020 dtd. 04/04/2020</p> <p>6. Additional time allowed for filing Regulatory Returns: IRDAI/ Life/Cir/Misc/079/04/2020 dtd. 04/04/2020</p>	<p>1. Guidelines on handling of claims reported under Corona Virus: IRDAI/HLT/REG/CIR/054/03/2020 dtd. 04/03/2020</p> <p>2. Arogya Sanjeevani Policy dtd. 01/04/2020</p> <p>3. Premium Payment for Health Insurance Policies falling due during the lockdown period as a result of COVID 19 situation : IRDAI/HLT/CIR/MISC/078/04/2020 dtd. 02/04/2020</p> <p>4. Premium Payment for renewal of Health Insurance Policies- Response to Queries : IRDAI/HLT/CIR/MISC/082/04/2020 dtd. 03/04/2020</p> <p>5. Mandatory Medical Insurance coverage to workers as part of National Directives of MHA, GOI :IRDAI/HLT/CIR/MISC/093/04/2020 dtd 16/04/2020</p> <p>6. Premium Payment for renewal of Health Insurance policies falling during lockdown period (25th March to 3rd May 2020): IRDAI/HLT/CIR/MISC/091/04/2020 dtd. 16/04/2020</p>	<p>1. Press Release: "Motor Third Party Liability Insurance Cover" dated: 27/03/2020</p> <p>2. Premium Rates for Motor Third Party Liability Insurance Cover, IRDAI / NL/ORD / MOTP/075/03/2020 dated 27th March, 2020</p> <p>3. Premium Payment for renewal of Motor Third Party Insurance Policies falling during lockdown period: IRDAI/NL/CIR/MOT/079/04/2020 dtd. 02/04/2020</p> <p>4. Premium Payment for renewal of Motor Third Party Insurance Policies- Response to Queries: IRDAI/NL/CIR/MOT/081/04/2020 dtd. 03/04/2020</p> <p>6. Premium Payment for renewal of Motor Third Party Insurance policies falling during lockdown period (25th March to 3rd May 2020): IRDAI/NL/CIR/MOT/090/04/2020 dtd. 16/04/2020</p> <p>Press Release: Advisory to Policyholders and Insurers related to COVID 19 dtd. 30/04/2020</p>	<p>1. Companies (Meeting of Board and its Powers) Amendment Rules, 2020; IRDA/F&A/CIR/2019-20/481 dated 23/03/2020</p> <p>2. Rescheduling of Term Loans in the context of outbreak of Covid-19: IRDA/F&I/CIR/INV/085/04/2020 dtd. 08/04/2020</p> <p>3. Prudent management of financial resources of insurers in the context of Covid-19 : irda/F&A/Cir/MISC/089/04/2020 dtd. 13/04/2020</p> <p>4. Prudent management of financial resources of insurers in the context of Covid 19 pandemic: IRDA/F&A/CIR/MIS/099/04/2020 dtd. 24/04/2020</p> <p>5. Extension of timeline for review and updation of stewardship policy : IRDA/F&A/CIR/MISC/102/04/2020 dtd. 30/04/2020</p> <p>6. Extension of time limit applicable to Public Disclosures on websites: IRDA/F&A/CIR/MISC/132/06/2020 DTD. 04/06/2020</p>	<p>Press Released dated 28/03/2020 on "Relaxation of Timeliines for Certain provisions of the IRDAI (Re-Insurance) Regulations, 2018."</p> <p>1. Press Release on COVID-19 : IRDAI/Life/Cir/Misc/072/03/2020:dated 23rd March, 2020</p> <p>2. Additional time allowed for filing Regulatory Returns to all insurance intermediaries : IRDAI/INT/Cir/Misc/ 087/04/2020 : dated 9th April, 2020</p> <p>3. Additional time allowed for filing Quarterly Return – Q4 for FY 2019-20 : dated 13th May, 2020</p> <p>4. Additional time allowed for filing Regulatory Returns to all insurance Intermediaries: IRDAI/INT/Cir/Misc/087/04/2020 dtd. 09/04/2020</p> <p>5. Additional time allowed for filing Qly. Return: IRDAI/INT/Cir/Misc/118/05/2020 dtd. 13/05/2020</p>	<p>1. Covid 19 related instructions:IRDAI/INSP/CIR/MISC/077/03/2020 dated 30/03/2020</p> <p>2. Internship in IRDAI: DTD. 01/06/2020</p> <p>3. Advisory on COVID 19- related Phishing Attack Campaign by Malicious Actors: Press Release dtd. 25/06/2020</p>	

<p>7.FAQs on Settlement Options under ULIPs- dtd. 07/04/2020</p>	<p>7. Norms on settlement of health insurance claims: IRDAI/HLT/MISC/CIR/95/04/2020 dtd. 18/04/2020</p>	<p>Additional time allowed for filing Qly. Return: IRDAI/INT/Cir/Misc/118/05/2020 dtd. 13/05/2020</p>
<p>8. Press Release: Additional Grace Period for Life Insurance Policies: IRDAI/Life/Grace Period dtd. 9th May 2020</p>	<p>8. Norms on collection of Health Insurance Premium during COVID 19 crises:IRDAI/HLT/REG/CIR/096/04/2020 dtd. 21/04/2020</p>	<p>9. Working Group for insurance of Remotely Piloted Aircraft System (RAPS)/Drone Technology: IRDAI/NL/ORD/MISC/160/06/2020 dtd. 24th June 2020</p>
<p>9. Grace Period upto 31st May 2020: IRDAI/LIFE/CIR/Misc/114/05/2020 dtd. 09/05/2020</p>	<p>9. Guidelines on introduction of short term health insurance policies providing coverage for COVID 19 disease: IRDAI/HLT/REG/CIR/156/06/2020 dtd. 23/06/2020</p>	
<p>10.Group Credit Life Schemes- Modifications to align the coverage with the moratorium annuanced by RBI: IRDAI/Life/Cir/Misc/187/07/2020 dtd. 10/07/2020</p>	<p>10. Guidelines on Covid Standard Health Policy IRDAI/HLT/REG/CIR/163/06/2020 dtd 26/06/2020</p>	
<p>11. Issuance of Eelectronic Policies: IRDAI/Life/Cir/Misc/207/08/2020 dtd. 04/08/2020</p>	<p>11. Guidelines on COVID Standard benefit based health policy IRDAI/HLT/REG/CIR/164/06/2020 dtd 26/06/2020</p>	
<p>12. Dispensing with physical signature on proposal forms: IRDAI/Life/Cir/Misc/208/08/2020 dtd. 05/08/2020</p>	<p>12. Press release dated 10/07/2020 on corona Kavach policy</p>	
	<p>13. Press release dated 14/07/2020 on cashless facility for COVID treatment</p>	
	<p>14. Press release dated 14/07/2020 on discount in premium in Corona Kavach to healthcare workers</p>	
	<p>15. Circular dated 14/07/2020 – provision of cashless to policyholders.</p>	
	<p>16. Press release dated 21/07/2020- Covid-specific standard health indemnity policy “Corona Kavach”</p>	
	<p>17. Guidelines dated 21/07/2020 - Filing of “Corona Kavach Policy” as group health insurance product</p>	
	<p>18. Extension of timelines to comply with the Standards and Benchmarks for the Hospitals in the Provider Network: IRDAI/HLT/REG/CIR/199/07/2020 DTD. 24/07/2020</p>	
	<p>19. PRESS RELEASE: AROGYA SANJEEVANI POLICY DTD : 24/07/2020</p>	
	<p>20. Corona Kavch Health Products Approved During The Financial Year</p>	

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[FAQs on Corona Kavach Policy](#)

[21. Guidelines on settlement of claims on treatment at 'make-shift or temporary hospitals' as permitted by Government \(Ref: IRDAI / HLT/ MISC / CIR /190 / 07/ 2020 dated 16.07.2020\)](#)

[22. Norms on Renewability, Portability and Migration of Standard COVID Specific products \(Ref: IRDAI/HLT/REG/CIR/253/10/2020 dated 13.10.2020\)](#)

[Guidelines on settlement of claims on treatment at 'make-shift or temporary hospitals' as permitted by Government \(Ref: IRDAI / HLT/ MISC / CIR /190 / 07/ 2020 dated 16.07.2020\)](#)

[Norms on Renewability, Portability and Migration of Standard COVID Specific products \(Ref: IRDAI/HLT/REG/CIR/253/10/2020 dated 13.10.2020\)](#)

[Press Release - Covid 19 Vaccination dated 18th March 2021](#)

[Press Release - Vaccination against COVID-19 for policyholders dated 19th March 2021](#)

[Press release - Short term Covid specific health insurance policies dated 24th March 2021](#)

[Circular - Extension of timelines on \(a\) Issuance of Electronic Policies and \(b\) dispensing with physical documents and wet signature on the proposal form in respect of health insurance policies dated 24th March 2021](#)

[Circular - Extension of timelines on \(a\) Issuance of Electronic Policies and \(b\) dispensing with physical documents and wet signature on the proposal form in respect of health insurance policies dated 24th March 2021](#)

[Press Release - Granting cashless facility for treatment of Covid-19 dated 22nd April 2021](#)

[Circular - Facilitation by the Insurers for Cashless services at network hospitals dated 22nd April 2021](#)

[Circular - Communication on settlement of Health Insurance Claims dated 23rd April 2021](#)

[Press Release - Communication on Health Insurance Claims dated 23rd April 2021](#)

[Circular - Norms on settlement of COVID-19 health insurance claims dated 29th April 2021](#)

[Press release - Availability and Renewal of Standard Corona specific products dated 10th May 2021](#)